

- (iii) The cases of NE people are referred to the existing fast track courts for early decision.
- (iv) A special helpline No. 1093 for NE people has been provided and the same helpline synchronized with helpline No. 100.
- In order to educate the people about the North East, Universities have been advised that history of North East and its participation in the freedom movement of the country be taught at graduation level and post-graduation level. Similar action has been initiated by the NCERT with respect to elementary and higher secondary education.
 - A special scholarship scheme for students of North East Region 'Ishan Uday' has been launched from the academic session 2014-15 providing 10,000 scholarships ranging from ₹ 3,500/- to ₹ 5,000/- per month for studying at under-graduate level in college universities of the country.
 - Under 'Ishan Vikas' scheme, selected students from school and college levels from the North Eastern States are taken to Indian Institute of Technology (IITs), National Institute of Technology (NITs) and other engineering institutes for exposure/internship programme.
 - An action plan has been chalked out for educating the people about the rich cultural heritage of the North Eastern States and its wider coverage and promotion at the national level.
 - The first North East Film Festival and North East Festival has been organized at New Delhi, showcasing culture, films, foods, sports etc.
 - Sports Ministry has taken action for organizing Sports Tournaments/Events in the North Eastern States and identification of talented sports persons from North East.
 - An amount of ₹ 100 crore has been earmarked for setting up of National Sports University in Manipur.

In addition to above, advisories have been issued to all States and UTs requesting them to have a stringent mechanism to deal with the incidents of attacks on citizens from North-Eastern States. The State Governments and Union Territories are taking all necessary security measures to strictly follow the directions given in the advisories.

Norms for construction of speed breakers in Delhi

1945. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CRRI/Indian Road Congress has laid down any norms for constructions of speed breakers in Delhi and if so, the details thereof;

(b) whether majority of the speed breakers built in Delhi are illegal and haven't been constructed keeping in mind the norms suggested by CRRI or Indian Road Congress;

(c) whether CPWD/MCD have built speed breakers in Sector-8 R.K. Puram, New Delhi Violating laid down norms causing damage to vehicles; and

(d) if so, the details of steps taken to remove all such speed breakers that have been constructed violating the norms?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Yes, Sir. Indian Road Congress has laid down norms for constructions of speed breakers.

Speed breakers are formed basically by providing a rounded (of 17 metre radius) hump of 3.7 metre width and 0.10 metre height for the preferred advisory crossing speed of 25 km/h for general traffic. Truck and buses having larger wheel bases may feel greater inconvenience on passage at such humps. To facilitate appreciable and comfortable passage for larger and heavier vehicles (where their proportion is quite high) humps may be modified with 1.5 metre long ramps (1:20) at each edge. This design will also enable these vehicles to pass the hump at about 25 km/h.

In certain locations speed breakers may have to be repeated over a section to keep speeds low throughout. More humps may be constructed at regular intervals depending on desired speed and acceleration/deceleration characteristics of vehicles. The distance between one humps to another can vary from 100 to 120 metres centre to centre.

(b) The Speed Breakers are constructed as per the norms.

(c) South DMC has provided speed calming measures in the form of mastic strip in Sector-8, R.K. Puram, New Delhi. PWD had also constructed speed calming measures in R.K. Puram area using mastic strips, which has been removed after receiving complaints from the public.

(d) As soon as any un-authorized speed breakers are noticed, the Engineering departments of the DMCs ensure that it is demolished as early as possible.

Equipping sea coast surveillance teams

1946. SHRI K.N. BALAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the country's sea coast surveillance teams are totally equipped with modern equipments;